

DIVISION BENCH
COURT - I

O-202

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/387(KB)2017
IA(I.B.C)/151(KB)2021, IA(I.B.C)/584(KB)2022,
IA(I.B.C)/983(KB)2021, IA(I.B.C)/933(KB)2023,
IA(I.B.C)/881(KB)2021, IA(I.B.C)/771(KB)2021,
IA(I.B.C)/58(KB)2022, IA(I.B.C)/636(KB)2021,
IA(I.B.C)/521(KB)2021, IA(I.B.C)/703(KB)2021,
IA(I.B.C)/563(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ADHUNIK ALLOYS & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Aishwarya Rajyashree, Adv.] For the applicant in IA (I.B.C)/521(KB) 2021 &
Mr. Chandra Gupta Kamal, Adv.] for the Respondent in IA (I.B.C)/151(KB) 2021

Mr. Victor Dutta, Adv.] For the Respondent in IA(I.B.C)/703(KB)2021

Ms. Rashmi Singhee, Adv.] For the SRA
Ms. Sanjana Shaw, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **04/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)